

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

(TP No. 40/CTB/2019) (CP (IB) No. 24/KB/2018),
 IA (IB) No. 44/CTB/2023, IA (IB) No. 343/CTB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Visa Steel Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Deepanjan Dutta Roy, Adv.

For Respondent (s)

Mr. P.P. Bishwal, Adv.

ORDER

IA (IB) No. 44/CTB/2023:

This application has been filed under Section 60(5) of IBC by the assignee of Financial Creditor/State Bank of India to pass an order admitting TP No. 40/CTB/2019 etc. Ld. Counsel Mr. Deepanjan Dutta Roy appears for the applicant. Matter is pending before the Hon'ble Apex Court. List the matter on 18.06.2024.

IA (IB) No. 343/CTB/2023:

Ld. Counsel Mr. Deepanjan Dutta Roy appears for the applicant. This application has been filed under Section 60(5) of IBC R/w Rule 11 of NCLT Rules, 2016 for substitution of assignee of the petitioner/ State Bank of India. It is understood that State Bank of India already submitted its claim before the IRP appointed in CP(IB) No. 53/CTB/2020. Further, proceedings pertaining to this CP still pending before the Hon'ble Apex Court. List the matter on 18.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)